

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.709 of 2019

IN THE MATTER OF:

Invent Assets Securitisation & Reconstruction Pvt. Ltd. & Anr. ...Appellants

Versus

Rajmal Labhchand Mogra & Ors. ...Respondents

For Appellants: Shri Darpan Wadhwa, Sr. Advocate with Shri Aman Verma, Ms. Smriti Churiwal and Shri Jaivir Sidhant, Advocates

For Respondents: Shri Goutam Singh and Shri Sankalp, Advocates

ORDER

05.02.2020 This Appeal relates to disputes regarding fees of IRP.

List the Appeal 'for admission (after Notice)' on 27th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md